



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 27.04.2026

NOTICE

Please take notice that the following matters listed in the Court – III on 27.04.2026 & 28.04.2026 respectively, were not taken up. The next dates of Hearing in the matters are indicated below: -

S. No.	Case No.	Name of the parties	Last Date of Hearing	Next Date of Hearing
1.	Comp. App. (AT) (Ins) No. 1861 of 2024 Part Heard	Anubhav Agarwal & Anr. Vs. Omkara Assets Reconstruction Pvt. Ltd., (acting as trustee of India Resurgence ARC Trust II) & Anr.	27.04.2026	06.05.2026
2.	Comp. App. (AT) (Ins) No. 1132 of 2025 & I.A. No. 4419 of 2025 Part Heard	Union Bank of India Vs. Narendra Kansal & Anr.	27.04.2026	11.05.2026
3.	Comp. App. (AT) (Ins) No. 514 of 2025 Part Heard	Mirosa Marines Pvt. Ltd. Vs. Kanak Jani Resolution Professional of Doshi Holdings Pvt. Ltd.	27.04.2026	12.05.2026
4.	Comp. App. (AT) (Ins) No. 202 of 2025 Part Heard	Asha Garg Suspended Management of VV Multiplex Pvt. Ltd. Vs. Ashok Kumar Goyal & Ors. With	28.04.2026	15.05.2026

5.	Comp. App. (AT) (Ins) No. 223 of 2025 Part Heard	IPS Associates Vs. Ritu Rastogi, RP of Vikas Multiplex Developers Pvt. Ltd. & Ors. With	28.04.2026	15.05.2026
6.	Comp. App. (AT) (Ins) No. 431 of 2025 Part Heard	Bal Raj Singh & Ors. Vs. Ritu Rastogi, RP of Vikas Multiplex Developers Pvt. Ltd., (now known as VV Multiplex Developers Pvt. Ltd.) & Ors.	28.04.2026	15.05.2026
7.	Comp. App. (AT) (Ins) No. 1373 of 2024 Part Heard	Anshu Saraf Vs. State Bank of India & Anr. With	28.04.2026	19.05.2026
8.	Comp. App. (AT) (Ins) No. 389 of 2025 Part Heard	Pravin Saraf Vs. State Bank of India & Anr.	28.04.2026	19.05.2026
9.	I.A. No. 2481 & 2480 of 2026 in Comp. App. (AT) (Ins) No. 2330 & 2331 of 2024	Pragiti Construction, Through Proprietor Renu Verma Vs. Committee of Creditor Represented by Mahavir Medicare & Anr.	28.04.2026	15.05.2026

By order of Hon'ble Chairperson
-Sd/-
Registrar